

FARE (SHRI B. SHANKARANAND):

(a) The Indian Football has yet to attain high international standards.

(b) Yes, Sir

(c) With increasing professionalism of all good players in this game it has not been possible to field first class teams in international tournaments.

(d) and (e). The All India Council of Sports is considering a suggestion that efforts be made to have discussions with concerned authorities in India so that they could spare the best talent for selected international matches as well as limited intensive training programme by a competent foreign coach.

Effect of Multinational engaged in Deep Sea Fishing on Traditional Fishermen

4906. **DR. KRUPASINDHU BHOI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether some of the multinational companies have been granted permission in the field of deep sea as well as sea shore fishing;

(b) whether such permission has affected the source of income of traditional fishermen in India and they have sent representation to Government to check such activities; and

(c) if so, the number of fishermen affected and the steps being taken to prevent the operation of multinationals in the field of sea fishing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Some multinational companies have been granted permission for deep sea fishing.

(b) No, Sir.

(c) Does not arise.

Application for Self Financing Scheme of DDA

4907. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of applications received under the Self-Financing Scheme of the D.D.A. for the MIG and LIG Groups and the number of houses proposed to be sold under each group;

(b) whether it is a fact that most of the applicants have not received any intimation about registration of their applications; and

(c) in case the number of applicants is more than the number of houses proposed to be allotted, what action is being taken to expedite registration of the applications and return of the money to the applicants who would not be allotted the houses in each Group?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) The DDA has intimated that there is no such scheme for Middle Income Group/Low Income Group under its Self-Financing Scheme. However, a total of 10,752 persons have registered their names for Category I (one bed-room), Cat. II (two bed-rooms) and Cat. III (three bed rooms) flats. It is proposed to allot flats to all the registrants in due course.

(b) No, Sir. Registration Certificates have already been issued to almost all the applicants.

(c) Question does not arise. Refund of registration money, can, however, always be claimed by such of the registrants who cannot afford to wait for the new set of flats to come up.

Benefits to National Discipline Scheme Instructors absorbed by Punjab

4908. **SHRI RAJINDER SINGH SPARROW:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have agreed to meet in full